NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

: M/s Indo – Asian News Channel Private Limited & 3

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Saivihan Counced hum T.v.P. Saivil ProPosed RA

2) Arr. Svilharan Counced for Persioner Amford

3. Joseph Koodianthan

Senior Adward Counced hum RI to R3

A R. RAMAN ATHAN

A R. RAMAN ATHAN

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Joseph Kodianthara, senior counsel and Shri A R Ramanathan, counsel for R1 to R3 and Shri T V P Sai Vihari, counsel for proposed R7 in CA 34/2016 are present. Counsel for proposed R7 prayed time for filing counter in CA 34/2016. Time extended at request with a direction to file the same and also to furnish a copy to the other side prior to the next date of hearing. The matter is posted for arguments in CA 34/2016. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)